

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 320/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Arun Kumar Jain -Vs- Upadan Commodities Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	Vikash Singh, Advocate c/o R. Singh and Associates	Arun Kumar Jain	Vikash Singh, Advocate 13/07/2017 Vikash Singh, Advocate

ORDER

Ld. Counsels for the petitioner are present. No one from the respondent's side.

Ld. Counsel for the petitioner made a request that the case may be adjourned. Prayer is allowed.

List the matter on 21/07/2017.

(Vijai Pratap Singh)  
Member (J)